


Mediation Centre, Rajasthan High Court,
Jaipur Bench, Jaipur
Cause List Date 27-07-2016

S.N.	Name of Mediator	Cases title	Name of Petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 1/11 Purushottam Sharma VS. Chand Karan Rathi	Mahendra Goyal	Sudesh Bansal
2	Sh. Suresh Pareek, Sr. Advocate	D.B. Civil Misc. Appeal No. 107/15 Ramshmi Vs. Ashvini	Sudesh Bansal	P.C. Bhandari
3	Sh. Vinodi Lal Mathur, Advocate	D.B. Civil Special Appeal (Writ) No. 18/16 Isuzu Garments Vs. State	Virendra Agarwal	Nishant Vyas
4	Sh. R.C. Dadhich RHJS (Retd.)	S.B. Cr. Revision Petition No. 313/16, 322/16 & 323/16 Smt. Monika Vs. State	Manoj Bhardwaj	Deepak Goyal
5	Ms. Chandrakanta Gupta, RHJS (Retd.)	S.B. Civil First Appeal No. 658/03 Susila Vs. Smt. Suraj Devi	M.M. Ranjan	Amod Kasliwal
6	Sh. A.R. Patvardhan, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 535/16 Joyta Joshi Vs. State	K.P. Mathur	Archana Mantri
7	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 185/15 Iliyas Khan Vs. Amarchand	A.K. Bajpai	Rajneesh Gupta
8	Smt. Madhuri Singh, Advocate	S.B. Cr. Misc. Bail Appeal No. 6835/16 Ram Prakash Vs. State	Yogesh Singhal	Dheeraj Singhal
9	Ms. Raj Sharma, Advocate	S.B. cr. Misc. Bail Application 8275/16 Satya Narayan VS. State	M.K. Kaushik	Anil Sharma
10	Smt. Sumati Bishoni, Advocate	D.B. Civil Misc. Appea No. 2834/09 Smt. Yagwati VS. Ghanshayam	B.C. Chirania	Sanchit Tamra

NOTICE

Learned Advocate are requested to get such matter referred to Mediation Centre , which in -opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial / family disputes-divorce petitions, maintenance, custody of children, suit for injunction and/or landlord and tenant, Negotiable Instruments Act, Company matter and the matters of like nature. Learned Advocates may also provide the list of such cause to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)